

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 23474/2019
(Arising out of impugned final judgment and order dated 27-02-2019
in WC No. 11557/2011 passed by the High Court of Judicature at
Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

KUNWAR SAIN & ORS.

Respondent(s)

[TO BE TAKEN UP AS FIRST CASE]

(With IA No. 141943/2019 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No. 141942/2019 - EXEMPTION FROM FILING
O.T.)

Date : 16-08-2022 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Sakha Ram Singh Yadav, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Mr. Kamlendra Mishra, AOR(NP)

For Respondent(s) Mr. Manoj Kumar Dwivedi, Adv.
Ms. Subhashini Dwivedi, Adv.
Mr. Piyush Dwivedi, AOR
Mr. P. C. Patnaik, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Mr. Ramnesh Kumar Sahu, Adv.
Mr. Pravin Kumar Kashyap, Adv.
Mr. Prashant Kumar, Adv.
Mr. Mayank Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matter stands adjourned in terms of the letter
circulated by the learned counsel for the petitioner.

List the matter on 02nd September, 2022.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR